

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 189 OF 2018

Dated: 8th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

ACB (India) Limited	 Appellant(s)
	Versus	
Central Electricity Regulatory Commission & Ors.	 Respondent(s)

Counsel for the Appellant(s) : Mr. Shourya Malhotra

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **28.08.2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkj